

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 01/08/2019 (THURSDAY)**

S.No.	File No.	Case Particulars	Purpose
1	668	Shri Laxman Singh & six others	Notices to CBI & PACL Ltd
2	669	Shri Vinod Kumar & two others	Notices to CBI & PACL Ltd
3	670 (For review of order dated 22-05-2019, File Nos. 642 & 655)	Rakesh Pant and Sunita Kala	Arguments

*Be noted
01/08/19*